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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 130/2002 in
OA No.1204/1999

New Delhi this the 18th day of September, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Anant Ram Singh,
271/2, R.K.Puram,
New Delhi.

(None for the review
applicant)

Review applicant

VERSUS

1. Director,
Directorate of Statistics
and Intelligence, Central
Excise and Customs, Ministry
of Finance, DLF Centre, G.K.II,
New Delhi.
2. Secretary,
Ministry of Finance,
North Block, New Delhi.

Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

Review Application (R.A 130/2002) in MA 113/2001 in
OA 1204/1999 has been filed by the applicant to which reply
has also been filed. The respondents have contended that
there is no ground to review the Tribunal's order as prayed
for in the RA.

2. In the absence of applicant or his counsel, I
have perused the relevant documents on record. As there is
no error apparent on the face of the record or any other
sufficient reasons to allow the RA 130/2003, accordingly,
the RA is rejected.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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